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Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.2768/2004

Thursday, this the 18th day of November 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Shri Ayodhya Prasad
S/o Shri Suraj Deen
R/o J-370, Jhangir Puri
Delhi

..Applicant

(By Advocate: Shri R.S. Mishra)

Versus

1. Union of India through
Secretary, Ministry of Railways
Rail Bhawan, Govt. of India
New Delhi-1
2. Deputy Chief, Material Manager
Shakur Basti, Northern Railway
New Delhi
3. Deputy Controller of Store
Shakur Basti, Northern Railway
New Delhi

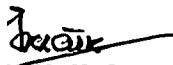
..Respondents

ORDER (ORAL)

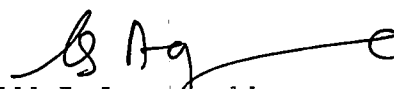
Justice V. S. Aggarwal

Learned counsel for applicant states that he will ^{challenge the} ~~file the copy of the~~ order, if any, passed and after exhausting all the remedies, he may be permitted to file a fresh petition, if so advised.

2. Allowed as prayed. Dismissed as withdrawn.


(S. K. Naik)
Member (A)

/sunil/


(V. S. Aggarwal)
Chairman